

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:2775  
ANSWERED ON:07.02.2014  
TOXIC METALS IN COSMETIC PRODUCTS  
Ray Shri Saugata

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government has taken note of a recent study which has found toxic metals in fairness creams and lipsticks and some other cosmetic products;
- (b) if so, the details thereof along with the reaction of the Government thereto;
- (c) the rules/provisions laid down by the Government in this regard; and
- (d) the corrective steps taken/proposed by the Government to check contents of toxic metals in cosmetic products being marketed in the country?

**Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

- (a) & (b): Yes. The licenses for manufacture of cosmetics are granted by the Licensing Authorities appointed by the State Governments. A copy of the report has been forwarded to the concerned States for making necessary investigations under the Drugs and Cosmetics Rules, 1945 and taking action as required under the Drugs and Cosmetics Act, 1940
- (c) & (d): The Drugs and Cosmetics Rules, 1945 prescribe standards which the cosmetics marketed in the country are required to comply with. The cosmetic products are tested for compliance to the quality standards at the Central Drugs Testing Laboratory, Chennai.